

(SHRI DALBIR SINGH): (a) and (b). The National Capital Region Planning Board have identified Bareilly (UP), Gwalior (MP), Hissar (Haryana) and Patiala (Punjab) as counter magnet towns outside the National Capital Region.

These towns have been identified having regard to their location, present population and potential for growth.

The concept of counter magnet towns aims at releasing pressure on the growth of population in Delhi and the National Capital Region.

#### **Projects from Madhya Pradesh pending clearance**

4851. SHRI MAHENDRA SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the progress made for according necessary clearance to the Bhainsatori and Bhandianala projects in district Guna and Budhna respectively and Mahvar projects in district Shivpuri, Madhya Pradesh; and

(b) the time by which a final decision for according necessary clearance for these projects is expected to be taken?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) The details are given in the statement below.

(b) A final decision can be taken only when complete information is furnished by the State Government.

#### **STATEMENT**

##### **1. BHAINSATORI PROJECT:-**

The proposal was rejected on 16.7.85 for violation of the Forest Conservation Act, 1980. It can

however be reconsidered if the State Government reports about action taken against persons responsible for the violation.

##### **2. BHANDIANALA PROJECT:-**

The State Government was requested on 23.2.89 to submit a revised plan for rehabilitation of the oustees. The case has since been rejected for non furnishing of the required details.

##### **3. BUDHNA PROJECT:-**

The wanting information has recently been furnished by the State Government.

##### **4. MAHAVIR PROJECT:-**

The State Government was requested on 29.9.88 to furnish a detailed catchment treatment plan. The proposal has since been rejected for non furnishing of the same.

[English]

#### **Ozone Depletion**

4852. SHRI H.A. DORA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) whether India participated in the recent discussions in London regarding ozone depletion;

(b) if so, the details thereof; and

(c) the stand taken by Union Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a)

Yes, Sir.

(b) India had participated in an international ministerial level conference organised by the Government of United Kingdom on "saving the ozone layer" in London during March 5-7, 1989. The objective of the conference was to support existing efforts to promote international cooperation in dealing with the environmental problems posed by depletion of ozone layer due to use of various chemical substances.

(c) India shares the global concern about depletion in the ozone layer and appreciates the need for restricting the production and consumption of ozone depleting substances. The developed countries which consume 85% of these substances should drastically cut their consumption. They should also facilitate the adoption of environmentally benign substitute substances by the developing countries through the requisite technical and financial assistance. International agreements on this issue should give due consideration to the needs of the developing countries.

#### **Land for Wildlife Sanctuary**

4853. SHRI HET RAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:-

(a) whether Delhi Administration proposes to take over a vast area of Gaon Sabha/villagers' land for Wild life sanctuary;

(b) if so, the details thereof with compensation to be paid to the villagers; and

(c) whether the suitability of land for the purpose has been examined in all aspects and if so, the details of the decision achieved in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to

(c). The information is being collected and would be placed on the Table of the House.

#### **Restoration of Double Shift System In C.G.H.S. Dispensaries**

4854. SHRIDAL CHANDER JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of representations have been received regarding restoration of the double shift system in the C.G.H.S. dispensaries in Delhi;

(b) if so, whether Government have conducted a survey through Resident Welfare Associations to gauge the extent of dissatisfaction among Government employees on account of delay in restoration of the double shift system and consequent risk to their lives; if so, the details thereof and if not, the reasons therefor;

(c) whether Government have taken any decision in this regard and if so, the details thereof; and

(d) the reasons for delay in restoring the double shift system?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) to (d). Some representations about restoration of double shift system in CGHS dispensaries were received. The matter regarding working hours in C.G.H.S. dispensaries was discussed in various meetings of the C.G.H.S. Advisory Committee. Area Welfare Officers of different localities are also members of this Committee. In pursuance of a decision taken in Committee's meeting held on 11.7.88, a Committee under the Chairmanship of Union Health Secretary and with Chief Welfare Officer in the Department of Personnel and Training, Deputy Secretary (IF) of Ministry of Health & Family